

**Court No. - 9**

**Case :-** CRIMINAL WRIT-PUBLIC INTEREST LITIGATION No. - 17  
of 2020

**Petitioner :-** Qurban Ali And 3 Others

**Respondent :-** State Of U.P And 2 Others

**Counsel for Petitioner :-** Ali Qambar Zaidi

**Counsel for Respondent :-** G.A.

**Hon'ble Sanjay Yadav,Acting Chief Justice**

**Hon'ble Prakash Padia,J.**

The matter is taken up through Video Conferencing.

Sri Ali Qambar Zaidi, learned counsel appears on behalf of petitioners.

Sri Manish Goyal, learned Additional Advocate General appears on behalf of State.

Taking into consideration the grievance raised in the petition and the relief sought we call upon the State to file counter affidavit and para-wise reply to the writ petition.

List in week commencing 24th May, 2021 in the additional cause list.

**Order Date :-** 19.4.2021

N Tiwari

**(Prakash Padia,J.)**

**(Sanjay Yadav,A.C.J.)**